Annexure – 7

Name of the corporate debtor: C and M Farming; Date of commencement of CIRP: 21st March, 2024; List of creditors as on: 17th January, 2025

List of operational creditors (Government dues)

										_	(Amount in ₹)	
Details of Claimant		Details of claim received		Details of claim admitted								
Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Income Tax Department, Dy CIT CC-2 Nashik		03-05-24	392,036,460.00	392,036,460.00	Unsecured	No	-	-	-	-	0.00	
Employees Provident Fund		7/18/2024	12,389,840.00	1,002,347.00	Unsecured	No	-	-	-	11,387,493.00	0.00	Admitted amount as per 7A order
			404,426,300.00	393,038,807.00						11,387,493.00		

